

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No.6502/2023

THE STATE OF UTTAR PRADESH & ORS.

Appellant(s)

VERSUS

SHANTI DEVI & ORS.

Respondent(s)

(IA No. 123654/2024 - APPLICATION FOR CONDONATION OF DELAY IN
FILING THE APPLICATION FOR SETTING ASIDE THE ABATEMENT
IA No. 109592/2024 - APPLICATION FOR SUBSTITUTION
IA No. 109595/2024 - CONDONATION OF DELAY IN FILING SUBSTITUTION
APPLN.
IA No. 109593/2024 - EXEMPTION FROM FILING O.T.
IA No. 123652/2024 - SETTING ASIDE AN ABATEMENT)

Date : 09-08-2024 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA
[IN CHAMBER]

For Appellant(s) Mr. Deepak Tyagi, Adv.
Mr. Ishan Seth, Adv.
Mr. Pawan Shukla, Adv.
Ms. Ruchira Goel, AOR

For Respondent(s) Mr. Deepak Tyagi, Adv.
Mr. K.K. Gautam, Adv.
Ms. Nandani Rathor, Adv.
Mr. Ishan Seth, Adv.
Mr. Rameshwar Prasad Goyal, AOR

UPON hearing the counsel the Court made the following
O R D E R

1. Issue notice on all the Interlocutory Applications, on payment of process fee, returnable in four weeks.

(VIJAY KUMAR)
COURT MASTER (SH)

(RAM SUBHAG SINGH)
COURT MASTER (NSH)